

**NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH
Faridkot House, Copernicus Marg
New Delhi**

No: NGT (PB)/Judicial/04/2020/547

Dated: 18th December, 2024

OFFICE ORDER

It is hereby notified for information of all concerned that in case any request for urgent hearing of the matters during the Winter Vacation, 2024 is received, the matter may be listed, subject to approval of the Competent Authority i.e. Hon'ble Chairperson and availability of the Hon'ble Members.

Such listing will be notified in the cause list on the NGT Website (www.greentribunal.gov.in)

This issues with the approval of the Competent Authority.



(Arvind Kumar)
Dy. Registrar
National Green Tribunal (PB)
New Delhi

Copy to:

1. PPS to Hon'ble Chairperson, NGT
2. PS/PA to all Hon'ble Judicial and Hon'ble Expert Members, NGT
3. PA to Registrar General, Deputy Registrar (PB)
4. Registrars of all Zonal Benches for information and necessary action.
5. Filing Section/Admin Section/General Admn. Section, NGT(PB)
6. NGT Website
7. The President and the Hony. Secretary, NGT Bar Association, Delhi